

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/172/2017
NAME OF THE PETITIONER(S) : D D HOSPITALS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	M. RATHINAKUMAR	PCS for petitioner	M. Rami
2.	B. Sarath babu	Representative of Respondent ROC, Chennai	B. Sarath babu

ORDER

PCS representing the petitioner present and prayed for time to make submissions.
Representative of ROC present. Time is enlarged at request. Put up on
19.12.2017.

S Vijayaraghavan
Member (Technical)

K Anantha Padmanabha Swamy
Member (Judicial)